

missing since 1-12-79 while on transfer from Pune to Siliguri;

(b) the place where he was last detected;

(c) the efforts made to trace him; and

(d) whether any foul play is detected?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) to (d). On his posting from College of Military Engineering Pune to 53 Engineer Regiment, IC-27246 Capt. Alan William Talukdar of the Corps of Engineers, while proceeding from Madras to his new unit in the Eastern Sector, did not report there. His whereabouts were not known since 1st December, 1979. An 'apprehension roll' was issued on 11th February, 1980 informing the civil police authorities at Madras and Calcutta to apprehend the officer. The Officer was found serving in the Armenian School located in Free School Street Calcutta and was taken into custody by military authorities on 1st July, 1980. No foul play has been detected.

#### सीतापुर में कागज मिल की स्थापना

5251. डा० राजेन्द्र कुमार बाजपेयी : क्या उद्योग मंत्री यह बताने की कृपया करेंगे कि :

(क) क्या उत्तर प्रदेश में सीतापुर जिला बहुत पिछड़ा हुआ है क्योंकि वहां कोई उद्योग नहीं है जबकि वहां कागज मिलें चलाने के लिए कच्चा माल उपलब्ध है और सस्ती मजदूरी पर श्रमिक मिल जाते हैं;

(ख) क्या सीतापुर में पिछड़ापन और बेरोजगारी दूर करने के लिए सरकार का विचार वहां कागज मिलें स्थापित करने का है; और

(ग) यदि हां, तो कब तक और यदि नहीं, तो उसके क्या कारण हैं?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरणजीत चानूना) : (क). यद्यपि सीतापुर जिला औद्योगिक दृष्टि से पिछड़ा हुआ है, इसमें केवल दूसरे दर्जे के कच्चे माल पर आधारित छोटी कागज मिलें ही स्थापित करने की गुंजाईश है।

(ख) और (ग). प्रति वर्ष 4100 मी० टन कागज उत्पादन करने की क्षमता वाला एक एकक तकनीकी विकास के महानिदेशालय पंजीकृत है। कागज एकक स्थापित करने के किसी अन्य प्रस्ताव पर गुणावगुण के आधार पर विचार किया जायेगा।

#### Five day week in Central Government Offices

5252. SHRI ARVIND NETAM: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 50 on the 11th June, 1980 regarding five-day week in the Central Government offices and state:

(a) the time by which the final decision is likely to be taken in this regard; and

(b) the reasons for the delay in announcing the decision?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBIAH): (a) and (b). The proposal in question is being examined in all its aspects, in consultation with various concerned agencies; a final decision can be taken after this examination is completed.

#### Distance Restrictions for First Class to Travel Commissioned Officers Proceeding to Home Stations

5253. SHRI K. ARJUNAN: Will the Minister of DEFENCE be pleased to state:

(a) is it true that the commissioned officers are not eligible to travel in first class if the distance is 960 kms. and above from the duty stations to the home stations;

(b) whether Government are aware that the above mentioned rule was formulated in the pre-Independence period and still it persists;

(c) is it not a fact that the Southern and North Eastern officers are the most affected persons by this rule;

(d) do Government propose to take necessary steps to abolish this partial treatment and give equal weightage to all officers in Defence; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) No, Sir. Officers and members of their family are eligible to travel in first class at Government expense once in a block of two years to home town and back irrespective of the distance. In the other year of the block of two, the officer and his wife can travel to any station upto 965 Kms. at Government expense in first class. For journey beyond 965 Kms. they can travel in first class against Form 'D' by paying 60 percent of the fare.

(b) The rule in respect of Officers as clarified in answer to (a) above was formulated as stated. However, the entitlement of Leave Travel Concessions of Service Officers was last reviewed by the Third Pay Commission in the year 1974 and is incorporated in Travel Regulations (1976 Edition).

(c) Yes, Sir. Generally speaking it would appear to be so to a limited extent for officers hailing from the South mainly in the second year of the block of two years during which free travel concession is restricted to 965 Kms. This is so because for strategic reasons bulk of the Army is located in the North and North East. However, officers posted in field areas, irrespective of where they hail from, can avail of free warrant to selected place of residence every year. It, however, also needs to be noted that this rule is equally applicable to all Defence Personnel whose home their are more than 965 Kms. from their stations of posting.

(d) and (e). The rules are applicable to all the Defence Service personnel irrespective of the region they

hail from. However, a case is under consideration for extending the limit of 965 Kms. and extending the concession to minor children also.

#### Foreigners arrived

5254. SHRI K. A. RAJAN: Will the Minister of HOME AFFAIRS be pleased to state the number of foreigners who arrived in India during the last three years and from which countries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): The information is given in the Statements A, B and C attached.

#### Statement 'A'

*Nationality wise break of foreigners who arrived in India during the period from 1.1.77 to 31.12.77*

S. No.	Nationality	Arrived
1.	Australia . . . . .	19928
2.	Afghanistan . . . . .	9020
3.	America . . . . .	58815
4.	Algeria . . . . .	430
5.	Argentina . . . . .	972
6.	Austria . . . . .	5925
7.	Abu Dhabi . . . . .	16
8.	Albaria . . . . .	374
9.	Andorra . . . . .	6
10.	Angola . . . . .	1
11.	Burundi . . . . .	3
12.	Bahama . . . . .	14
13.	Barbado . . . . .	44
14.	Botswana . . . . .	25
15.	Britain . . . . .	89351
16.	British Protectorate . . . . .	65
17.	British Subject . . . . .	13
18.	Belgium . . . . .	6581
19.	Bahrain . . . . .	13238